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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2009/2002

This the 1st day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Hamza A.
Assistant Commissioner (Sales Tax)
Sales Tax Department
Bikri Kar Bhavan
I.P. Estate
New Delhi. Applicant
(By Advocate: Sh. S. Sooriya Kumaren)

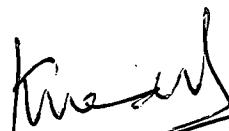
Versus

The Secretary
Government of India
Ministry of Urban Development Affairs
Poverty Alleviation
Nirman Bhavan, New Delhi. Respondent

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant seeks to withdraw the
OA. OA is dismissed as withdrawn.


(KULDIP SINGH)
Member (J)

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